## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)
Kolkata Circuit Bench
Appeal No. 244 of 2012

Dated: 9th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. .... Appellant (s)

Versus

West Bengal Electricity

Regulatory Commission ..... Respondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Mr. Subir Kumar Mr. Debnath Ghosh Mr.Shounak Mitra Mr. Sandip Mitra

Counsel for the Respondent(s) : Mr. Pratik Dhar

Mr. C.K. Rai

## ORDER

We have heard Mr. Buddy A. Ranganadhan, Learned Counsel appearing for the Appellant. He has also filed preliminary written submissions.

Post the matter for reply submissions on 12th November, 2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam )
Chairperson

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